

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

CP (IB) Ind- 3486/9/HDB/2017
Aliens Developers Pvt Ltd
Manoranjan Mandal & another
Aliens Developers Pvt Ltd
9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

No. Signature	E-mail & Telephone No.	Designation	Name of the Counsel(s)
			P. Raja Sipathi Rao.

Heard Shri V. Appa Rao, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that they are resolving the issue with several people, who have not filed the case, and wanted to submit a comprehensive report in respect of all the people who have grievances with the Respondents. Post the case on 16.11.2017. The Learned Counsel for the Petitioner intimated that he will comply with the objections raised by the Registry.

Member (T)

Member (J)